

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 2893
TO BE ANSWERED ON 21st MARCH, 2018

CHANGE IN SPECIAL ECONOMIC ZONE RULES

2893. SHRI MOHD. ALI KHAN:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether it is a fact that Government is planning to change the Special Economic Zone Rules, if so, the details thereof;
- (b) whether Government has constituted any Panel for suggesting modifications in the existing rules;
- (c) if so, the details thereof including the details of the Panel; and
- (d) whether the Panel has submitted its recommendations?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a): Yes Sir.

(b) and (c): A Committee under the chairmanship of Development Commissioner, Noida Special Economic Zone was constituted. The other members of the Committee were Development Commissioner, Kandla Special Economic Zone, Development Commissioner, MEPZ Special Economic Zone and Joint Development Commissioner, SEEPZ Special Economic Zone.

(d): The Committee has submitted its recommendations on 31.10.2017.
